# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1933 TO BE ANSWERED ON 07.03.2018

# BOOKING OF RAILWAY TICKETS WITHOUT PAYING MONEY IN ADVANCE

## †1933. SHRI LAKHAN LAL SAHU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is working out on any action plan regarding booking of railway tickets 15 days before without payment through IRCTC;
- (b) if so, the details of the guidelines/policies formulated in this regard;
- (c) whether service charge is likely to be levied after issuing the tickets and if so, the details thereof;
- (d) whether the Government has taken any fresh steps to make the person aware about e-ticket system; and
- (e) if so, the details thereof?

### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

## (SHRI RAJEN GOHAIN)

(a) & (b): A scheme of booking e-ticket online and making payment after 15 days through 'ePaylater' powered by M/s Arthashastra Fintech Pvt. Ltd., as pilot project, has been introduced by Indian Railway Catering and Tourism Corporation Ltd. (IRCTC). Under this scheme, a customer has the option to pay after 15 days of booking an e-ticket through IRCTC website.

- (c): The service charge levied on using 'ePaylater' scheme is 3.50% of transaction amount and applicable taxes.
- (d) & (e): Online ticketing through IRCTC website is gaining popularity and its share vis-à-vis counter tickets is increasing. Further, online ticket booking is also being promoted as a cashless mode of transaction.

ePaylater as a payment option is displayed at the payment page of IRCTC website to make people aware about the availability of this payment method. Details about its service charge and 'Terms & Conditions' of the scheme are also provided at the payment option page.

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